

NOMINATION OF CASES BY HON'BLE THE CHIEF JUSTICE ON 22/09/2015

Sr l. N o.	Crl. Appeal U/ S 372	Crl Appl	Govt Appeal	Crl. Revisi on U/ S 482/4 07 etc.	Particular of Lower Court Case of both Columns 2 and 4	Date of Hon'ble Court's order regarding connection
1	2	3	4	5	6	7
1	4774/2010 DB		7211/2010 DB		ST No. 97/2006 ST No. 98/2006 U/S 302,120B of IPC 25 Arms Act State Vs Jai Prakash Allahabad	05/10/12
2	4718/2012 DB		6180/2010 DB		ST No. 427/2008 ST No. 428/2008 U/S 302 of IPC 25 Arms Act State Vs Sopali & ors Badaun	21/09/2010
3	178/2014 DB		5812/2013 DB		ST No. 554/2005 U/S 147,302/149 of IPC State Vs Ravi Aligarh	13/02/14
4	373/2014 DB		1589/2014 DB		ST No. 1056/2010 ST No. 100/2012 ST No. 101/2012 ST No. 495/2012 ST No. 496/2012 U/S 302 R/W 34 of IPC & 25 Arms Act State Vs Chandra Prakash & ors Moradabad	06/05/14
5	332/2014 DB		3943/2013 DB		ST No. 441/2011 ST No. 448/2011 ST No. 449/2011 U/S 120B, 364A/34, 302/34 & 201 of IPC, sec 3(2)(5) SC ST Act & 25(4) Arms Act 4/25 Arms Act State Vs Morepal Bareilly	11/10/13

Lay/List all the connected cases before appropriate Court dealing with the leading cases mentioned in the column 2 above.